

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No 1078/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company	Bhatpara Papers Ltd & Ors. -Versus- The West Bengal Pulpwood Development Corporation Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ASIT KUMAR BANERJI
ADVOCATE

Respondent

A.K. Banerji
24.10.17

2. Mr. Rohanko Banerjee (Advocate)
3. Ms. Shwasti Burman Roy (Adv)
4. Ms. Soma Chakravorty (Adv)

Petitioner.

S.E.
24.10.17

ORDER

Ld. Counsel for both the parties are present.

Pleadings are complete.

List on 21/11/2017 for arguments.

SA

(Jinan K.R.)
Member (J)

SA

(Vijai Pratap Singh)
Member (J)